

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8495/2022

(Arising out of impugned final judgment and order dated 22-03-2022 in FAFO No. 645/1983 passed by the High Court of Judicature at Allahabad)

VISHWANATH

Petitioner(s)

VERSUS

RAJ NARAIN (DEAD) THR. LRS

Respondent(s)

(IA No. 117336/2022 - APPLICATION FOR PERMISSION)

Date : 16-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Ajay Yadav, Adv.
Mr. Mangal Prasad, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Anurag Singh, Adv.
Mr. Dhroov Kumar Singh, Adv.
Ms. Swapnil Singh, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s) Mr. Rajiv Mehta, AOR (not present)

UPON hearing the counsel the Court made the following
O R D E R

1. Mr. S.R. Singh, learned senior counsel appearing for the petitioner, submits that the pleadings in the matter are complete.
2. None appears for the respondent(s).
3. Re-list the special leave petition on a non-miscellaneous day in the month of July, 2024.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(POOJA SHARMA)
COURT MASTER (NSH)